

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

11. CP(IB)- 137(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.01.2021**

NAME OF THE PARTIES: Canara Bank

V/s

Shah Group Builders Limited & Others

SECTION 7 OF INSOLVENCY AND BANRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Due to technical glitch, the matter is adjourned to 08.02.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)